

to examine these recommendations expeditiously and I hope to bring forth a Bill to implement such of the recommendations as are acceptable to Government soon.

Turning now to the indirect taxes, Hon. ble Members are aware that taking the mood of the House into consideration which had voiced its concern at the increase in the excise duty levy on kerosene. I had, notwithstanding the fact that there would be a drop in excise and customs revenue of nearly Rs. 12 crores, reduced the increase in the levy from the original 6 paise per litre to 4 paise per litre. I had in announcing the concession, also answered criticisms voiced against the proposed increase in levy on other items. I had found myself unable to agree to the suggestions regarding these articles.

In the time between the general discussion and now, I have had the opportunity of carefully examining the various representations relating to indirect taxes by meeting the members of the trade and industry, discussing with my officers, as well as with certain Members of this House who had particular views to urge with regard to some of the proposals. One feature that I particularly noticed was that the number of representations received consequent on the Budget have been comparatively few, which in itself, I would venture to think, go to show that the proposals I had made were reasonably fair. They would not seem to need any further alteration. The concession on kerosene which was considered necessary has already been given effect to. The need for additional resources remains now as strong as ever, and any unnecessary sacrifice of revenue would unduly impair our resources position and would affect our essential programmes. I, therefore, commend the various provisions in the Finance Bill for the consideration of the House. I shall follow the discussions in the coming days with interest.

Sir, I move.

Mr. DEPUTY-SPEAKER : Motion moved :

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1972-73 be taken into consideration."

Shri Dinen Bhattacharyya
(interruptions) Kindly listen to me. You have seen for yourself that I tried my level best to accommodate everyone. I would expect that hon. Members should also be considerate to each other. It is parliamentary etiquette that when I ask one member to speak others should not go on shouting and not allow him to speak. I have conveyed to Shri Banerjee the suggestion that he can raise it after lunch. *(interruptions)* I cannot break the procedure. We have already taken up the Finance Bill for consideration. It has been the convention.....*(interruptions)* I have not finished yet. I am on my legs.

SHRI S. M. BANERJEE (Kanpur) : When you permitted Shri Samar Guha, you should permit me also.....*(interruptions)*

MR. DEPUTY-SPEAKER : There are certain limits to which I can permit, not beyond that. Now, Shri Dinen Bhattacharyya ... *(interruptions)*

SHRI DINEN BHATTACHARYYA (Serampur) : How can I speak when the House is not calm ?

MR. DEPUTY-SPEAKER : if he is not speaking than I will call Dr. Rao.

SHRI ATAL BEHARI VAJPAYEE : Why not the opposition speaker first ?

MR. DEPUTY-SPEAKER : I have called him, but he did not speak.

SHRI DINEN BHATTACHARYYA : Sir, I protest against it. *(interruptions)* What did the Finance Minister say ? We could not hear a word ... *(interruptions)*

MR. DEPUTY-SPEAKER : Nothing will go on record.

SHRI BHOGENDRA JHA : **

SHRI S. M. BANERJEE : **

SHRI SAMAR GUHA : **

12.55 hrs

RE. ALLEGED INSULT OF CERTAIN M.Fs. BY THE MINISTER OR RAILWAYS
 THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT. (SHRI RAJ BAHADUR) : May I say a word ? So far as the point raised by Prof. Samar Guha is concerned, the Mini

ster concerned has listened to that and whatever information is available, I think, will be made available at his convenience, as soon as possible. So far as the question of strong feelings expressed on the other side about some incident is concerned, I would only say that the Members should cooperate..... (Interruptions) Whatever your grievances, we shall convey it to the Prime Minister. The Government is seized of the matter.

Sir, you have already allowed Mr. S. M. Banerjee to raise that point at 2 O'Clock. I do not know why the proceedings of the House should be held up like this. Why should the whole House be held to ransom like this? (Interruptions)

SHRI INDRAJIT GUPTA : (Alipore) May I make a submission? The matter about Barauni strike has been raised here. But the point which is not being focussed properly is that when the senior Members of this House. Mr. Bhogendra Jha, Mr. Sarjoo Pandey and others, went yesterday to meet Mr. Hanumanthaiya in his house, on behalf of railwaymen, they were told, "You get out of my house." That is why the feelings are running so high. (Interruptions) We want the Minister to be brought here and he should tell us (Interruptions) You cannot insult Members of Parliament like that. He may insult railway workers but he cannot insult his colleagues in the House.

(Interruptions)

SHRI RAJ BAHADUR : All Members of Parliament are equal and have the same respect. There is no question about that. (Interruptions) I have already said that we shall convey it to the Prime Minister.

MR. DEPUTY SPEAKER : The House stands adjourned for lunch to meet again at 2 o'Clock.

13.00 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at two minutes past Fourteen of the Clock.

[SHRI K.N. TIWARY in the Chair]

Re. ANTI VIETNAM WAR DEMONSTRATION AT U. S. EMBASSY IN NEW DELHI

कई माननीय सदस्य; सभापति जी,.....

सभापति महोदय : प्रायः सब लोग बैठ जाइये। माननीय बनर्जी बोलें, उसके बाद देखा जायगा।

SHRI S.M. BANNERJEE (Kanpur): I am happy, Sir, I have been given a chance. With your permission I wish to mention that last Friday, on 12th May 1972, there was some antiwar demonstration organized by the Youth Federation of Delhi in which ladies and gentlemen participated. The demonstrators wanted to go to the U.S. Embassy to lodge their protest against the most brutal attack of president Nixon in Vietnam. Generally, the demonstrators are allowed to go near the gates...

MR. CHAIRMAN : What does the hon. Member want to say? He should be brief.

SHRI S.M. BANERJEE : The demonstrators were not allowed by the Police to go near the U. S. Embassy which was very unusual. Not only this, they stopped them at the main road. Four rings of police cordon were thrown in front of the Embassy. Even in America at the time of demonstration demonstrators are not treated as shabbily as was done here. The demonstrators were stopped at the main road. They wanted to go near the gate, but they were not allowed.

What is more important is that the woman demonstrators, specially Miss Bulu Roychowdhury, were manhandled by the police; they were pushed aside. I can show the photographs, how the ladies were treated. There were certain agent provocateurs who threw crackers to discredit the Youth Federation, and I am sure that this is the work of CIA. I would only request this. The police is hatching up a case that the demonstrators brought crackers and wanted to throw at the U.S. Embassy. Although we feel that the U. S. Embassy should be blown off, we have never done that, we never believe in that. The Home Minister must investigate into the whole thing and see that those who have been arrested are released immediately. At least those police officers responsible for such a thing should be suspended immediately. The Minister may take note of it.